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Title: Regarding contribution of companies to the Prime Minister Cares Fund-laid.

**SHRI BHOLA SINGH (BULANDSHAHR):** At the onset of the COVID pandemic in March 2020 an appeal was made by the Ministry of Corporate Affairs (MCA) to CEOs of Indian industry to contribute liberally to PM CARES Fund to help combat the impact of the pandemic. It was also assured by the MCA that contributions by a company to PM CARES Fund which are excess amount of the year can be set off in subsequent years.

Now companies are facing problems to set off the excess amount contributed to the PM CARES Fund over and above the prescribed 2 % CSR Spend in the year 2019-20 against CSR obligations arising in the year 2020-21.

I request the Ministry of Corporate Affairs to issue a clarification that companies would be allowed to set off the excess amount contributed to PM Cares Fund in 2019-20 against the obligation of 2020-21.